

GOVERNMENT OF INDIA

MINISTRY OF POWER

RAJYA SABHA

QUESTION NO 30.11.2009

ANSWERED ON

POWER GENERATION TARGET FOR ELEVENTH PLAN .

153

Shri Jesudasu Seelam

Will the Minister of COAL/COAL/POWER be pleased to state :-

(a) whether policy initiatives such as Ultra Mega Power Projects, Indo-US nuclear power deal, setting up of new power equipment companies and restructuring of Accelerated Power Development and Reforms Programme (APDRP) for strengthening Transmission and Distribution (T&D) are a number of steps that have been taken by Government to achieve power generation targets;

(b) whether the power generation target during the Eleventh Five Year Plan period will be achievable after taking the above steps; and

(c) if not, the reasons therefor?

ANSWER

THE MINISTER OF POWER

(SHRI SUSHILKUMAR SHINDE)

(a) to (c) :A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 153 TO BE ANSWERED IN THE RAJYA SABHA ON 30.11.2009 REGARDING POWER GENERATION TARGET FOR ELEVENTH PLAN.

(a) : Yes, Sir. The government has taken policy initiatives such as Ultra Mega Power Projects, Indo-US Nuclear Power deal, setting up of new power equipment companies and restructuring of APDRP for strengthening T&D to achieve power targets. Out of 9 Ultra Mega Power Projects (UMPPs), four UMPPs namely Sasan in Madhya Pradesh, Mundra in Gujarat, Krishnapatnam in Andhra Pradesh, Talaiya in Jharkhand have been awarded and transferred to developers selected through tariff based competitive bidding and projects are at different stages of implementation. An agreement for Cooperation between the Government of India and the Government of United States of America concerning Peaceful Usages of Nuclear Energy was signed on 10th October, 2008. The finalization of Arrangement and Procedures is essential before we enter into commercial arrangement with US commercial entities. So far, four rounds of negotiations have been held for this purpose. The latest round of negotiations was held in Washington on 22nd November, 2009.

(b) & (c): In view of the above, the major benefits from initiatives of Ultra Mega Power Projects and Indo-US Nuclear Power deal will accrue beyond 11th Plan. However, the benefits from setting up of new power equipment companies and restructuring of APDRP for strengthening T&D will accrue during 11th Plan. The Planning Commission had fixed a capacity addition target of 78,700 MW during the 11th Plan comprising 15,627 MW Hydro, 59,693 MW Thermal and 3,380 MW Nuclear.

Central Electricity Authority (CEA) has recently reviewed the likely capacity addition after meeting with project developers. Based on the inputs provided by the project developers and suppliers, CEA has assessed that a total capacity addition of 62,374 MW is likely to be commissioned with a high level of certainty during 11th Plan. In addition projects totaling to 12,590 MW have been identified for commissioning on best efforts basis.

The major reasons for the delay in power project commissioning during the Eleventh Five Year Plan are as follows:

- Delay in placement of orders

- Delay and non-sequential supply of material for Main Plant and Balance of

Plants
(BoP).

- Shortage of skilled manpower for erection and commissioning.
- Contractual disputes
- Inadequate deployment of construction machinery.
- Shortage of fuel.
- Land Acquisition.
- Inadequate infrastructure facilities.